

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P. No. 324 of 2021

Abhishek Kumar @ Bittu

..... **Petitioner**

Versus

The State of Jharkhand

..... **Respondent**

CORAM: HON'BLE MR. JUSTICE RATNAKER BHENGRA

Through- Video Conferencing

For the Petitioner

: Mr. Arpan Mishra, Advocate

For the State

: Mr. Veervijay Pradhan, APP

03/Dated:26.03.2021

When the matter is called out, both counsels have appeared.

Learned counsel for the State submits that he has sent the affidavit through E-mail.

In view of the above, put up this case on 09.04.2021.

(Ratnaker Bhengra, J.)